

**Follow up Action Against Big Business Houses on Whose Premises Raids were Conducted by Income Tax Department**

2274. SHRI K. LAKKAPPA :

SHRI DHARAM DAS SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that in cases of big business houses on whose premises the Income Tax Department have conducted raids during the last three years, no follow-up action has been taken to prosecute the businessmen involved;

(b) if so, the full details and reasons for delay in prosecution; and

(c) whether Government have finalised any guidelines for launching speedily, prosecutions against the persons involved and if so, full details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. The Central Board of Direct Taxes have issued instructions to all Commissioners of Income-Tax to process all search and seizure cases promptly from prosecution angle.

**Pavillion "India on March" Exhibition in Calcutta**

2275. SHRI SUDHIR KUMAR GIRI :

Will the Minister of COMMERCE be pleased to state :

(a) the names of the public sector undertakings who had their pavillions in "India on March" exhibition held in connection with the 77th Session of A.I.C.C. (I) in Calcutta and the amount paid by each of them to the organisers of the said exhibition; and

(b) what was the mode of payment?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Only

two public sector undertakings under the administrative control of Ministry of Commerce, viz, National Textile Corporation (West Bengal, Assam, Bihar and Orissa) Ltd., Calcutta and National Jute Manufacturers Corporation Ltd., Calcutta had set up pavillions in "India on March" exhibition held in Calcutta. National Textile Corporation (West Bengal, Assam, Bihar and Orissa) Ltd., Calcutta paid an amount of Rs. 12,000/- and National Jute Manufacturers Corporation Ltd., Calcutta paid an amount of Rs. 6,000/- to the organisers of the said exhibition.

(b) Both the organisations made the payment by Cheque.

आयकर, उत्पादन शुल्क, निगम कर आदि के रूप में प्राप्त की गई धनराशि

2276. श्री राम विलास पासवान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार को पिछले पांच वर्षों के दौरान आयकर उत्पादन शुल्क, निगम कर, आदि के रूप में विभिन्न राज्यों से कितनी धनराशि प्राप्त हुई तथा इस धनराशि में से उनके शेषर के रूप में विभिन्न राज्य सरकारों को कितनी कितनी धनराशि का भुगतान किया गया; और

(ख) उनका राज्य वार व्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्णा) : (क) और (ख) सूचना एकत्र की जा रही है और सदन पटल पर रख दी जाएगी ।

**Atomic Capability of Pakistan**

2277. SHRI RAM VILAS PASWAN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have seen the statement made by the Pakistan Atomic Energy Chief wherein he has stated that Pakistan is far ahead in the preparation of atom bomb than India;